

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 289  
TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2017

WHEAT SUPPLY TO MEGHALAYA

289. SHRI VINCENT H. PALA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is planning to digitise the names of the distributors/wholesalers and consumers in the North east India, if so, the names of the States where the digitisation has been completed;
- (b) the quantum of wheat supplied to Meghalaya by the FCI during the last three years and the amount involved therein;
- (c) the terms and conditions to be a beneficiary of subsidized wheat from the Government; and
- (d) the names of the wholesalers in the State of Meghalaya for the last three years and the quantum allocated to each wholesaler?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a): Department of Food and Public Distribution is implementing a scheme on 'End-to-end Computerization of TPDS Operations'. The Component-I of the scheme comprises digitization of ration cards/beneficiary and other databases, online allocation, Computerization of Supply-Chain Management, Setting up of transparency portal and grievance redressal mechanism. The ration cards/beneficiary details have been digitized in all States/UTs.

(b): The allotment and offtake of wheat under TPDS/NFSA & OWS during 2014-15, 2015-16 and 2016-17 in Meghalaya are as under:  
(Fig. in thousand Tonnes)

Year	Wheat	
	Allotment	Offtake
2014-15	20.03	21.04
2015-16	28.10	25.46
2016-17	19.09	23.86

Economic Cost and CIP of wheat for the last three years are as below.

Rate. In Rs./ Qtl.

Years	2014-15	2015-16	2016-17 (RE)
Economic Cost	2051.24	2127.39	2242.40
APL	610	610	610
BPL	415	415	415
AAY	200	200	200
NFSA	200	200	200

(c): As per the guidelines issued by the Government, the AAY families are to be identified by States/UTs as per the following criteria:

- i) Landless agriculture labourers, marginal farmers, rural artisans /craftsmen, such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitutes and other similar categories in both rural and urban areas.
- ii) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support.
- iii) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence.
- iv) All primitive tribal households.
- v) All eligible Below Poverty Line (BPL) families of HIV positive persons.

Priority Households (PHH) are to be identified by the State Government/UT Administration as per criteria evolved by them.

(d): Foodgrains is supplied to the State Government of Meghalaya through FCI.